

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 617
CP-65/ND/2024
IA/122/2024, IA/128/2024

IN THE MATTER OF:
Suman Lata Goyal

...APPLICANT

Vs

M/s. Savitri Buildtech Pvt. Ltd.

...RESPONDENT

Section
U/s 241,242,244

Order delivered on 09.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Shubham Gupta, Adv. Mahesh
Kumar

For the Respondent

:Adv. Awnish Kumar, for R-1 to R-3.

ORDER

Due to paucity of time, matter is adjourned to **25.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)